

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/597/(IB)/2017

NAME OF THE PETITIONER(S) : N. SUBRAMANIAN

NAME OF THE RESPONDENT(S) : ARUNA HOTELS LTD

UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. A. Vidyasagar
For M/s. King & Partners
Counsel for RP
HDFC Bank
A. Vidyasagar

2. Sandeep Kumar
For. Reva
Counsel for
(Applicant in CA 71/18)
(Respondent in CA 02/18)

3. N. Subramanian
(For RP)
Applicant.
R. Subramanian

ORDER

Counsel for Applicant present. Counsel for RP has filed reply; copy of which is given to the other side. Matter is posted for arguments in IA/71/2018 in CP/597/IB/2017. Put up on 27.02.2018 at 10.30 A.M.

-Sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)